C. A. T. Bench, JAIPUR

(2)

Date of Order	OA No. 151 /94 Orders
4.4.94	Mr. A.K. Bhargava, - Counsel for the applicant.
	The learned counsel for the applicant wants
	to file a fresh petition incorporating new grounds
	and wants to submit something about the provisions of
j	law. He wants to withdraw this petition, with a
	liberty to file a fresh petition. The prayer is
	accepted.
*	The O.A. is disposed of as withdrawn, with
	a liberty to file a fresh application.
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